

File No.5 (9) 2017/ CLA/DO Mumbai/RCD/FSSAI
Food Safety and Standards Authority of India
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated: 28th September, 2017

To,

The Commissioner of Food Safety/Officer-In-Charge for Food Safety
All States/UTs

Subject: Requirement of 'No Objection Certificate (NOC)' from Central Ground Water Authority (CGWA) as pre-requisite for grant/renewal of FSSAI License -reg.


Sir/Madam,

In compliance of the direction of the National Green Tribunal in respect of the extraction of groundwater by existing/newly established industries, it has been decided that:

- (i) All FBOs extracting ground water shall have to apply online to CGWA by 31st December, 2017 for obtaining NOC (<http://www.cgwa-noc.gov.in/LandingPage/index.htm>). However, in respect of States/UTs which have their own legislation on water and where CGWA does not entertain applications for permission to extract ground water, the FBOs are required to apply to the appropriate agency in State/UT Government concerned for such NOC.
- (ii) A copy of the NOC shall have to be submitted by FBOs to Central Licensing Authorities/State Licensing Authorities at the time of new application/renewal of license under FSS Act, 2006. License/registrations shall not be granted/renewed in the absence of NOC for extraction of ground water from CGWA &/or the appropriate State/UT authorities.

2. This issues with the approval of the Competent Authority in continuation of this Office Order No. 4(37) 2016/States/Enf/FSSAI dated 15th March 2017.

Yours faithfully,


(Sanjeev Kumar)
Deputy Director (RCD)
Tel.23237433(O)

Copy to:

1. Sh. Akhil Kumar, Chairman and Joint Secretary, (A&GW), Room No. 403, Shram Shakti Bhawan, Rafi Marg, New Delhi-110001;
2. Sh. K.C. Naik, Member Secretary, Central Ground Water Authority (CGWA), West Block-2, Wing-3, Sector-1, R.K. Puram, New Delhi-110066
3. Shri Sh. A.K. Sharma, DDG (Certification), Bureau of Indian Standards (BIS), 9 Bahadur Shah Zafar Marg, New Delhi-110002- To take necessary action and to intimate all such FBOs to obtain NOC from CGWA engaged in using ground water.
4. All Central Licensing Authorities, FSSAI
5. CITO-w.r.t. upload on FSSAI website